

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(S) No. 6145 of 2009**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
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**07/Dated: 5<sup>th</sup> April, 2021**

Heard through V.C.

2. At the request of learned counsel for the respondent,  
put up this case on 03.05.2021.

**(Deepak Roshan, J.)**

Amardeep/